

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **13.08.2018** and **14.08.2018** :

### **I**

The Regular Division Bench comprising the **Hon'ble Shri Justice S. S. Kemkar** and the **Hon'ble Shri Justice N. M. Jamdar** will not be available for judicial work.

### **II**

The reconstituted Division Bench comprising the **Hon'ble Shri Justice S. S. Kemkar** and the **Hon'ble Shri Justice C. V. Bhadang** will take up the extant judicial assignment of the Regular Division Bench headed by the **Hon'ble Shri Justice S. S. Kemkar**.

### **III**

The **Hon'ble Shri Justice C.V. Bhadang** sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Sd/-

Date : 10.08.2018

(Kiran A. Bagi)  
**Registrar Judicial**